

LOK SABHA DEBATES

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LOK SABHA

Wednesday, August 24, 1983/Bhadra 2,
1905 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Setting up of Electronic Industries in Dust-Free Areas

*413. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to lay a statement showing :

(a) whether dust-free climate is a *sine qua non* for the establishment of industries in the field of electronics ;

(b) if so, whether Government have indicated any preference for the hill areas like Himachal Pradesh, J & K, Uttar Pradesh hill areas and the North Eastern States for establishing such industries as these areas are mostly 'dust-free' ;

(c) if so, the nature of the preference shown, the exact names of projects with locations which have been set up in such areas ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN

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DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) to (d) Do not arise.

PROF. NARAIN CHAND PARASHAR : It may be that this not a *sine qua non* ; that is not an indispensable condition, but it is a desirable condition, that is for an electronics industry it should be dust, free and also moderate climate. In this context, may I know whether any preference has been given to hill areas ?

SHRI SHIVRAJ V. PATIL : For manufacturing electronic components and material the dust free environment is required, but for manufacturing the electronic instruments dust free atmosphere is not needed. However, the hilly areas and areas which are covered with greenery do have the cool atmosphere probably which is conducive to the development of cottage industry and the industry which has to be done in a dispersed manner. The intention of the Government is to see that the industry is dispersed and wherever it can be taken to take that industry to that areas. This criterion will certainly be applicable to Himachal Pradesh also.

MR. SPEAKER : Do I understand that at least for healthy life and well-being of the human beings dust free and pollution free atmosphere should be there ?

PROF. NARAIN CHAND PARASHAR : It is good that he has accepted that cool atmosphere is conducive to this. In this context may I know whether any particular unit has been established in Himachal Pradesh and other hill States and also may I know whether all parts of the States concerned will be taken into account.

SHRI SHIVRAJ V. PATIL : In Himachal Pradesh, two units in the organised sector established. One is M/s. Bwitrop Electronic Ltd. The second is M/s. Nauva capacitor P (Ltd.). There are three other units in the small scale sector. One is in Himachal Pradesh. The mineral industry development Corporation has established it. Another is established by M/s. H.P. State Small Industry Export Corporation Ltd. The third is established by M/s. Raghava Electronics Private Ltd. Now these industries have been established at Simla and Solan. If applications from other parts are coming and if it is possible to give them licences also, the government's attitude will be positive.

SHRI KRISHNA CHANDRA HALDER : The State of West Bengal is within the North-Eastern Region. The Government of West Bengal has requested the Central Government to set up an electronics industry in Salt Lake in Calcutta. The West Bengal Government has set aside 100 acres of Land in the Salt Lake area. May I know whether the Central Government will agree to the proposal of the West Bengal Government for setting up this industry in Calcutta.

SHRI SHIVRAJ V. PATIL : The Electronics Department is responsible for giving permission for setting up industries. But it is not the only department which establishes industries in different parts of the country. Probably the hon. Member is referring to an industry which has to be established by some other department to which the answer cannot be directly given by me. But if there are any entrepreneurs who are desirous of establishing electronics industries in that part and if their applications can be considered by the Department of Electronics their applications will certainly be considered by the department and permission will be given.

SHRI KRISHNA CHANDRA HALDER : The Prime Minister is here. She can reply to my question.

SHRI CHANDRAJIT YADAV : I think this question has been asked keep-

ing this thing in mind that these are areas which are industrially and otherwise also backward and that there are certain possibilities of some specific kind of industries being established there for which they should be given priority. The Prime Minister in her recent speech expressed that for historical reasons Uttar Pradesh, Bihar and some other areas remain industrially backward.

AN HON. MEMBER : Rajasthan also.

SHRI CHANDRAJIT YADAV : Yes, Rajasthan also. In fact she mentioned many States like Rajasthan, Madhya Pradesh and also some of the Western and Southern States and that some regions also remain backward. I would like to know whether in giving licences and also while making and formulating these policies and programmes for the establishment of new industries in new areas, whether the Government is giving priority to those States and areas which remain historically and industrially backward and whether special efforts will be made to establish new industries in those areas.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : We are giving special attention and because of this we are in some trouble. Those States which already have industries but which have backward areas within them, feel that this policy is not fair to them.

The other problem is that some of these backward areas—in fact all these backward areas—do not have the necessary infrastructure. We think that in spite of that we should try and locate industries so that it helps us to build an infrastructure otherwise it becomes a vicious circle. As you know, this has also evoked criticism.

PROF. MADHU DANDAVATE : Sir, please ask them what for they have clapped.

DR. SUBRAMANIAM SWAMY : Whatever you do will evoke criticism, remember that.

श्री कृष्ण चन्द्र पांडे : माननीय अध्यक्ष महोदय, मैं आपके माध्यम से मंत्री महोदय से जानना चाहता हूँ कि उत्तर प्रदेश के पहाड़ी इलाकों में उत्तर प्रदेश सरकार की ओर से इलेक्ट्रानिक्स उद्योग की स्थापना की मांग आई है। अगर आई है तो उत्तर प्रदेश के किन-किन इलाकों में इलेक्ट्रानिक्स उद्योग की स्थापना की जा रही है। जैसा कि आप जानते ही हैं कि उत्तर प्रदेश का पहाड़ी इलाका देश के अन्य इलाकों से अधिक पिछड़ा हुआ है।

श्री शिवराज वी० पाटिल : प्रत्येक प्रदेश में पिछड़े हुए भाग हैं। उत्तर प्रदेश के पहाड़ी इलाके में इंडस्ट्री कम है, यह सब जानते हैं। इस बारे में उत्तर प्रदेश सरकार की मांग है कि वहां पर इलेक्ट्रानिक्स उद्योग लगाए जाएं। पहले भी यहां इलेक्ट्रानिक्स इंडस्ट्री लगाई गई हैं। ऋषिकेश, कोटद्वार, नैनीताल में भीमताल में लगाई गई है। नैनीताल में और भी इंडस्ट्रीज हैं। इस प्रकार उस ब्रेकवर्ड इलाके में पहले भी इलेक्ट्रानिक इंडस्ट्री लगाई गई है। मैं पहले भी इस बात को कहता रहा हूँ और अब भी कह रहा हूँ कि अगर कोई एप्लीकेशन आती है तो हम अवश्य उस पर पाजिटिवली विचार करेंगे। इसका मतलब यह नहीं है कि मैं कोई आश्वासन दे रहा हूँ। हमारा एटीट्यूड है उस तरफ देखने का। जितनी भी मदद हो सकेगी वह जरूर की जाएगी।

Import and distribution of cement by private Agency

*414. SHRI A. K. BALAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Central Government have appointed any private agencies to import cement since 1980 ;

(b) who are the distributors of the cement in the States ;

(c) whether any provision has been made for selling the imported cement by private agencies in the States ; and

(d) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :
(a) No, Sir.

(b) Under the Import & Export Policy, 1982-83, the State Public Sector Organisations designated by the State Governments concerned for importing cement were responsible for distribution of imported cement. However, under the Import & Export Policy for 1983-84, State Trading Corporation has been nominated as the only canalising agent for import of cement within the country to meet requirements of actual users.

(c) and (d) No. Sir. However as per Central Guidelines, the designated public sector agency in the State/Union Territories could prescribe, is necessary, suitable norms/guidelines for distribution of imported cement to actual users.

SHRI A. K. BALAN : This is a very important question ; it concerns many people who have been quality of corruption.

In the matter of export-import policy of the Central Government the State Government of Kerala has violated that policy.

SHRI M. RAM GOPAL REDDY : You raise it in the State Assembly.

SHRI A. K. BALAN : In the previous session the Minister of State for Industries, had a written reply to a question mentioned that the Cement Controller had sought an explanation from the SIDCO regarding the violation of the Cement Control Order by SIDCO. Did the Cement Controller receive any